

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

ORDER NO. 02/2019

Dated : 04th February, 2019

Pursuant to the directions contained in the WP (Crl.) No.156/2016 titled Mahender Chawla & Ors. Vs. Union of India & Ors., passed by the Hon'ble Supreme Court of India, a "Witness Protection Committee" is constituted as under with immediate effect for the better implementation of "Witness Protection Scheme, 2018":-

- | | |
|--|--------------------|
| 1. District & Sessions Judge (South) | - Chairperson |
| 2. Deputy Commissioner of Police, South District | - Member |
| 3. Chief Public Prosecutor, South District | - Member Secretary |

It is notified that the following Judicial Officer & Officials are the Members of the Witness Protection Committee presently:-

- | | |
|---|--------------------|
| 1. Ms. Asha Menon, District & Sessions Judge (South) | - Chairperson |
| 2. Sh. Vijay Kumar, Deputy Commissioner of Police, South District | - Member |
| 3. Sh. S.K. Dash, Chief Public Prosecutor, South District | - Member Secretary |

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only through the undersigned.

Asha Menon
(Asha Menon) 4-2-19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.

No. 2323-2371 Judd./AM/D&SJ(South)/Saket/ND/2019

Dated:- 04/2/19

Copy to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
4. The Concerned Members of the Committee.
5. All the Judicial Officers posted at South District, Saket Courts Complex, New Delhi.
6. The Officer In-Charge, Vulnerable Witness Deposition Complex, Saket Court Complex, New Delhi.
7. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
8. The Commissioner of Police, Police Headquarter, ITO, New Delhi.
9. The Hony. Secretary, Saket Bar Association, Saket Courts, New Delhi.
10. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
11. The Public Relation Officer, Saket Courts Complex, New Delhi.
12. For uploading on LAYERS.
13. For uploading on Centralized Website through LAYERS.
14. The Personal Assistant attached to the undersigned.

Asha Menon
(Asha Menon) 4-2-19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.